

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 36 OF 2015 IN
DFR NO. 2056 OF 2015**

Dated: 29th March, 2016

In the matter of:-

**Essar Power Gujarat Ltd.
Versus**

Gujarat Electricity Regulatory Commission & Anr.

.... Appellant (s)

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **21.04.2016.**

COURT MASTER